माटुंगा, बम्बई की टेक्नालाजिकल लेबोरेटरी श्री वी० वी० गुप्ते ने सब से पहले ३२ तकुओं के एक कताई संयंत्र की डिजाइन बनाई थी। जिन दिनों वह अखिल भारत चर्खा संघ से मिलकर काम कर रहे थे, उन्होंने छोटी हुई कच्ची रुई कातने के लिये हाथ से चलने वाला एक चरखा बनाया था। परीक्षण जारी रखने की दृष्टि से श्री गुप्ते से अपनी योजना पेश करने के लिये कहा गया। उन्होंने नीचे लिखे एकक बनाने के लिये एक योजना बनाई :—

(१) हाथ से चलने वाली एक धुनाई मशीन

(२) हाथ से चलने वाला एक ड्राइंग फ्रेम

(३) हाथ से चलने वाला चार तकुओं का चरखा।

ये परीक्षण करने के लिये भूतपूर्व अ० भा० खादी तथा ग्रामोद्योग बोर्ड ने १९५५–५६ में उनके खर्च के लिये १४,५०० रु० रखे थे।

श्री गुप्ते द्वारा आविष्कृत ४ तकुओं के चरखे की जांच पडताल भूतपूर्व बोर्ड ने की थी। बोर्ड का यह मत था कि चूंकि यह चरखा लोहे का बना हुआ है, इसलिये इसकी कीमत अधिक पडने की संभावना है और दूसरे, इसमें पूनियां बनाने का पर्याप्त सामान नहीं है। बोर्ड ने यह महसूस किया कि यदि और समय दिया जाये तो श्री गुप्ते और अच्छे किस्म का चरखा बना सकेंगे। अब खादी तथा ग्रामोद्योग कमीशन ने श्री गुप्ते से उनके नवीनतम परीक्षणों की ब्योरेवार रिपोर्ट मांगी है। इस रिपोर्ट की प्रतीक्षा है।

Vigilance Case in C.P.W.D.

1662. Shri R. S. Lal: Will the Minister of Works, Housing and Supply be pleased to state the number of vigilance cases chased up in the C.P.W.D. by the Superintending Engineer (Vigilance) who was appointed in February, 1957?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): 161 complaints have been investigated and 29 vigilance cases have been finalised since the Officer was appointed in February 1957.

Prosecution of Manager, Amlabad Collieries

1663. Shri T. B. Vittal Rao: Will the Minister of Labour and Employment be pleased to refer to the reply given to Starred Question No. 265 on the 22nd May, 1957 and state at what stage is the prosecution launched against the Manager, Amlabad Collieries for the violation of the provisions of the Indian Mines Act, 1952 and Mines Regulation, 1926?

The Deputy Minister of Labour (Shri Abid Ali): The matter is still pending in the High Court, Patna.

Extension Centres for Small Scale Industries

1664. Shri Siddananjappa: Will the Minister of Commerce and Industry be pleased to state the number of Extension Centres for Small Scale Industries set up so far, their location and the industries to which each of them is meant to render technical assistance?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): A statement is laid on the Table of the House. [*See* Appendix V, annexure No. 81.]

Sen-Raleigh and T. I. Cycles

1665. Shri V. P. Nayar: Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the agreements of foreign collaboration of M/s Sen-Raleigh Industries of India Ltd. and M/s T. I. Cycles of